

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF GLOBE CAPITAL MARKET LIMITED

Registered Office: 609, Ansal Bhawan, 16, K G Marg, Connaught Place, New Delhi 110 001.

This corrigendum to the Public Announcement is in continuation of and should be read in conjunction with, the Public Announcement published in the newspapers on June 30, 2009 (the "PA") issued by Ernst & Young Merchant Banking Services Private Limited as the Manager to the Offer on behalf of CVCIGP II Client Rosehill Limited ("CVCII Client") and CVCIGP II Employee Rosehill Limited ("CVCII Employee") ("Acquirers") along with Mr. Gautam Nayak and Mr. Keshav Bhujle as Trustees to the CVCIGP II Ajay Relan Trust, CVCIGP II Vivek Chhachhi Trust, CVCIGP II Jayanta Basu Trust, CVCIGP II Vinayak Shenvi Trust and CVCIGP II Ajay Tandon Trust ("Persons Acting in Concert" or "PACs" or "Trusts") to the shareholders of Globe Capital Market Limited ("GCML" or "Target Company") pursuant to Regulation 10 and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'SEBI (SAST) Regulations').

This corrigendum to the Public Announcement is being issued to apprise the shareholders of GCML about the following developments:

1. The Acquirers through the PA made an open offer for acquisition of 20% equity share capital of GMCL.
2. SEBI vide its letter no. CFD/DCR/TO/RM/200004/10 dated March 26, 2010 has, after having considered the fact that there are no public shareholders other than the Acquirers and PACs directed the Acquirers to withdraw the open offer.
3. Consequently, the Acquirers withdraw the PA and the open offer made thereby to the shareholders of GMCL in terms of Regulation 27(1)(d) of the SEBI (SAST) Regulations through this corrigendum announcement.

Terms used but not defined in this corrigendum shall have the same meaning as assigned in the PA.

This corrigendum to the Public Announcement would be available on the SEBI website <http://www.sebi.gov.in>

The directors of the Acquirers and the PACs accept full responsibility for the information contained in this corrigendum announcement and also for fulfilling its obligations as laid down in the SEBI (SAST) Regulations.

Issued by the Manager to the Offer

 **ERNST & YOUNG**
Quality In Everything We Do

Ernst & Young Merchant Banking Services Private Limited

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Issued for and on behalf of the Acquirers and PACs

- i) Acquirers: CVCIGP II Client Rosehill Limited and CVCIGP II Employee Rosehill Limited having its registered office at IFS Court, Twentyeight, Cybercity, Ebene, Mauritius. Tel. No. (230) 467 5258, Fax No. (230) 467 4000.
- ii) PACs: Mr. Gautam Nayak residing at Flat No. 2, Ushakkal, Sahitya Sahawas, Madhusudan Kalekar Marg, Bandra (East), Mumbai 400 051 Tel : +91 - 022 - 66359681-84 Fax: +91 - 022 - 22615814 and Mr. Keshav Bhujle residing at B/201, Avni Sagar, Dadabhai Cross Road No. 2, Vile Parle (West), Mumbai 400 056 Tel : +91 - 022 - 28800230, Fax: +91 - 022 - 26535816, as Trustees to the CVCIGP II Ajay Relan Trust, CVCIGP II Vivek Chhachhi Trust, CVCIGP II Jayanta Basu Trust, CVCIGP II Vinayak Shenvi Trust and CVCIGP II Ajay Tandon Trust.

Date : March 30, 2010

Place : Mumbai

Size: 15x12 sq. cm